

Office of the Principal District & Sessions Judge, Srinagar

NOTIFICATION No. 86 -PDJS

DATED: 24.5.2021

Consequent upon the Notification dated 24.5.2021 issued by Hon'ble High Court it is hereby notified that the venue for vaccination for the Advocates practicing in the High Court of J&K Srinagar shall be the **Petition Writers Building, District Court complex, Mominabad** on 25.5.2021 at 10.30 AM.

(M.A.Chowdhary)

Pr. District & Sessions Judge,
Srinagar

Copy to:

1. Registrar General, High Court of J&K, Srinagar for information.
2. Registrar Judicial, High Court of J&K, Srinagar for information
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Judge, High Court of J&K, (Administrative Judge District Srinagar) for kind information of His Lordship.
4. Chief Medical Officer, Srinagar for information and for making necessary arrangement.
5. Bar Association.

CHIEF ADMINISTRATIVE OFFICER

No:- 1314-10 / P.D.J.S / Adm / 21
D.S.:- 24-05-2021